

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 12th May, 2015

No.HCM/MJS/T-1/92-Estt/ On his service having been required for smooth functioning of Manipur State Legal Services Authority (MASLSA), Hon'ble the Chief Justice is pleased to appoint Shri Ojesh Mutum, Chief Judicial Magistrate, Tamenglong as OSD in the Manipur State Legal Services Authority (MASLSA) in addition to his normal duties without any pay / remuneration and allowance until further order.

This notification shall come into effect with immediate effect.

By Order etc.


Sd/-

(G. GAIPHULSHILLU KABUI)
REGISTRAR
HIGH COURT OF MANIPUR
Imphal, the 12th May, 2015

Endt. No.HCM/MJS/T-1/92-Estt/2526-43

Copy to :-

1. The Accountant General (A&E), Manipur.
2. The Secretary (Law), Government of Manipur.
3. The District & Sessions Judge, Manipur East / Bishnupur / Thoubal / Manipur West / Churachandpur / Senapati.
4. The Presiding Officer, MACT/Revenue Tribunal, Manipur.
5. The Judge, Family Court, Manipur.
6. The Judge, Special Court (ND&PS), Manipur.
7. The Member Secretary, MASLSA, Cheirap Court Complex, Imphal.
8. All the Chief Judicial Magistrates, Manipur.
9. The Central Project Coordinator (CPC), High Court of Manipur.
He is requested to upload the same in the Official website of this Registry.
10. Shri Ojesh Mutum, Chief Judicial Magistrate, Tamenglong.
11. The Director, Printing and Stationery, Government of Manipur.
- for publication of the above notification in the official Gazette.
12. The Treasury Officer concerned.
13. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- for kind information of His Lordship.
14. The Private Secretary to Hon'ble Mr. Justice N. Kotiswar Singh.
- for kind information of His Lordship.
15. The Private Secretary to Hon'ble Mr. Justice Kh. Nobin Singh.
- for kind information of His Lordship.
16. The P.A. to Registrar General, High Court of Manipur.
17. The Order Book/Guard File.
18. The Concerned File


REGISTRAR
HIGH COURT OF MANIPUR